

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.04.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.250/9/HDB/2020
NAME OF THE COMPANY	Acuaint Engineers and Infrastructure (P) ltd
NAME OF THE PETITIONER(S)	Ch Raja Babu
NAME OF THE RESPONDENT(S)	Acuaint Engineers and Infrastructure (P) ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared.

No one appeared for the Corporate Debtor from the past few adjournment.

In view of the above, Corporate Debtor is proceeded ex-parte.

Matter stands adjourned for hearing to 30.04.2021.

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MEMBER TECHNICAL

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MEMBER JUDICIAL